THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

NO.HCM.III/63/2019-Judl./

Dated Shillong, the 13th November 2019

It is hereby notified to all concerned that the SINGLE BENCH of HON'BLE MR.

JUSTICE H.S. THANGKHIEW scheduled today at 10.30AM shall now sit <u>after rising</u> of
the DIVISION BENCH.

Take further notice that causelist for **DIVISION BENCH** and **SINGLE BENCH** of HON'BLE THE CHIEF JUSTICE shall be notified in due course.

By order,

JOINT REGISTRAR (JUDL.)

Memo No. HCM.III/63/2019-Judl./ <u>λ</u>S - <u>β</u>

Dated Shillong, the 13th November 2019

Copy for information to: -

- 1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
- 3. The P.S to Advocate General/ Addl. Advocate General/ Sr. Govt. Advocates, Meghalaya, Shillong.
- 4. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
- 5. The P.A to the Registrar General, High Court of Meghalaya, Shillong.
- 6. The President/ Secretary, High Court Bar Association, Shillong.
- 7. Court Master concerned for information.
- 8. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 9. Notice Board.
- 10. Office File.

JOINT REGISTRAR (JUDL.)